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(A)

OA 311/96

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Serial No. of Order	Date of Order	Order with Signature	
3	26.3.98	Learned counsel for the applicant is absent. This case be listed on 30/3/98 for orders.	Order dt. 24.5.96 None appears - Award returned AD for 150 days. By [Signature] 24.5.96. Regd.
4.	30.3.98	It is submitted by the learned counsel for the applicant that the applicants do not want to pursue this O.A. and therefore they may be allowed to withdraw the same. In view of this the application is disposed of as withdrawn.	None appears for respondent's counter has not been filed. By [Signature] 26.3.98 Vice-Chairman Member (Tax) Regd. Order dt. 18.6.96 None appears. Counter be filed by four weeks. By [Signature] 18.6.96. Regd. No appearance made for Respondents. Counter not filed for orders. 18.7.96 Bench. Order dt. 19.7.96 None appears. Counter be filed by three weeks hence. By [Signature] 19.7.96. Regd.